

HIGH COURT OF MANIPUR

Mantripukhri, Imphal – 795002.

CORRIGENDUM

Imphal the 24th May, 2018

No.HCM/E-43/2016-Estt/Pt-I/Vol-VIIA/10897 In continuation of this High Court's earlier notification No. No.HCM/E-43/2016-Estt/Pt-I/Vol-VIIA dated 4th April, 2018, for Supply, Install, configure and Commissioning of Studio based Video Conferencing (VC) equipment and Desktop based Video Conferencing (VC) equipment for various Sub-ordinate Courts and MJA the last date of bid submission and date for opening of technical bids is extended.

The last date of bid submission and date for opening of technical bids which was fixed on 25th May, 2018 is now extended to 6th June, 2018. The timings for closing of bid submission and opening of technical bids will remain the same.

Sd/-

Central Project Coordinator